

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1125
TO BE ANSWERED ON 21ST JULY, 2017/30TH ASHADHA SAKA, 1939

Change of Old Rs. 500 and 1000 Notes

**1125. SHRI KAUSHAL KISHORE:
PROF. SAUGATA ROY**

QUESTION

Will the Minister of Finance be pleased to state:

- (a) whether the Apex court has asked to give one more chance to change the old Rs. 500 and Rs. 1000 notes to the people who have genuine reasons;
- (b) if so, the details thereof;
- (c) whether the Government proposes to give one more chance to deposit or change the old notes;
- (d) if so, the details thereof; and
- (e) the mechanism devised by the Government to enable the above category of people to exchange their old notes?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)**

- (a) to (b) No such direction has been received from the Hon'ble Supreme Court.
- (c) to (e) Does not arise.
